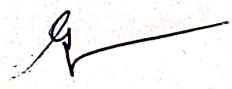


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
25-05-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments 1. M.A.21/2021 2. M.A. 22/2021 To hear 3. O.S. 472/2011 4. Ex. 55/2018 5. Misc. 26/2021	Issues 1. O.S.105/2011

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru
Date: 25/5/21

Cause list dated 25.05.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	OS. 930/2005	1.	OS. 215/2020
2.	FDP.20/2005	2.	OS. 787/2020
3.	OS. 1697/2007	3.	OS. 53/2021
4.	OS. 2456/2007		Arguments
5.	OS. 1471/2009	4.	OS. 489/2010
6.	Ex. 26/2010		
7.	OS. 1782/2013		
8.	OS. 1738/2017		
9.	OS. 1942/2014		
10.	OS. 414/2015		
11.	FDP. 9/2018		
12.	Ex. 18/2018		
13.	OS. 977/2018		
14.	OS. 1752/2018		
15.	OS. 1520/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 25.05.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 344/2010		
2.	OS. 722/2011		
3.	OS. 705/2013		
4.	MVC.42/2016		
5.	OS. 1420/2016		
6.	OS. 1135/2017		
7.	OS. 1013/2018		
8.	Misc. 168/2019		
9.	OS. 1599/2019		
10.	OS. 1718/2019		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 25.05.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 2110/2008		
2.	OS. 2164/2008		
3.	OS. 195/2009		
4.	OS. 1650/2012		
5.	OS. 1136/2014		
6.	OS. 57/2017		
7.	OS. 123/2021		

Sd/-
C/c VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 25-05-2021

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1. R.A.82/2012 2. R.A. 13/2013 3.O.S.1063/2013 4. R.A.31/2014	Arguments 1. F.D.P.8/2014 2. P and SC 3/2018 3. O.S.470/2018
To hear on IAs 1.O.S.811/2010 2.O.S. 1677/2013 3. O.S.1235/2018 4. O.S.507/2020	To hear on IAs 1. O.S.908/2021 2. O.S.186/2013 3. O.S.900/2021
Issues 1. O.S.1020/2012 2. O.S.325/2018 3. O.S.26/2019	Issues 1. O.S.28/2019 2. O.S.729/2015 3. O.S.1002/2020

IV ASCJ 24.05.2021
Bengaluru Rural District, Bengaluru